

(2022) 12 NGT CK 0030

National Green Tribunal Principal Bench, New Delhi

Case No: Original Application No. 04 Of 2013 (Suo Moto)

Sonya Ghosh

APPELLANT

Vs

State of Haryana & Ors

RESPONDENT

Date of Decision: Dec. 9, 2022

Acts Referred:

- Rajasthan. Land Revenue Act, 1956 - Section 91
- Punjab Land Preservation Act, 1900 - Section 4, 5

Hon'ble Judges: Adarsh Kumar Goel, CP; Sudhir Agarwal, JM; Prof. A. Senthil Vel, EM; Dr. Afroz Ahmad, EM

Bench: Full Bench

Final Decision: Disposed Of

Judgement